

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	IA 53/17 in TP 37/16	Hearing	397/ 398	Prof. D. Aravindakshan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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① **D. M. SRIDHAR,**
ADVOCATE
94483-55070

ADVOCATE
For Respondents
No: 1107

J. T. T. T. T.
30/8/2017

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. He reported senior counsel is unable to attend the Tribunal today and requested time. As requested by him list it on 11/09/2017 finally and no further adjournment will be given.

MEMBER(J)

MEMBER(T)